

ANNEXURE 6

Name of the corporate debtor:RKI BUILDERS PRIVATE LIMITED , Date of commencement of CIRP 08-12-2022 ; List of creditors as on: 18-01-2024

List of operational creditors (Employees)

(Amount in₹)

| Sl. No. | Name of authorised representative, if any | Name of employee | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|---------|---|------------------|---------------------------|--------|---------------------------|-----------|---------|-------------|----------------------------|--|------------------------------------|------------------------------|-----------------|
| | | | Date of | Amount | Amount of | Nature of | Whether | % of voting | | | | | |
| | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL |
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Kalvakolanu Murali
 FOR RKI BUILDERS PRIVATE LIMITED . KALVAKOLANU MURALI
 KRISHNA PRASAD, RESOLUTION PROFESSIONAL , IBBI/PA-001/IP-
 P00967/2017-2018/11588
 AFA VALID UPTO 22-11-2024

